

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI**

**ORDER**

The following officials are being attached with Sh. Nikhil Chopra, District Judge (Commercial Court)-06, Central, THC/Chairperson, Election Committee, DBA Elections-2024 with immediate effect, to assist the Committee till completion of Election Process (DBA Elections-2024):

Sl. No	Name & Place of Posting	Deputed as
1.	Sh. Harish Kumar Sharma, EC: 12555/67845200, SJA/Reader in the Court of Ms. Tania Singh, (West), THC, Delhi	Nodal Officer, Election Committee (DBA Elections-2024)
2.	Sh. Praveen Kumar Shah, EC::13105, JA in Office Pool (HQs) THC, Delhi.	To Assist the Committee/For scrutiny and preparation of Electoral Roll.
3.	Ms. Charu, EC: 39249398, JA in Office Pool (HQs) THC, Delhi.	

- Note:** 1. Ms. Rekha Sharma, EC: 13503619, SJA in Accounts Branch (HQs) is hereby directed to work as Reader in the Court of Ms. Tania Singh, (West), THC, Delhi till the official at Sl. No. 1 joins his duty after completion of work allocated to him.
2. Ms. Sunita Sharma, newly appointed JJA in office Pool (HQs) THC, Delhi is hereby directed to work in Accounts Branch (HQs), THC, Delhi, till Ms. Rekha Sharma resumes her duty back in Accounts Branch (HQs). Thereafter she is directed to report back in office pool (HQs).
3. All the aforesaid officials at Sl. 1 to 3 (tabulated above) are hereby stand relieved from their present place of posting and directed to immediately report to the The Chairpeson, Election Committee (DBA Elections-2024) THC, Delhi for further directions. Ms. Rekha Sharma & Ms. Sunita Sharma too are to report at their fresh place of postings forthwith.
4. Non compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the official will be liable for suitable disciplinary actions.

(Sanjay Garg-I)

Principal District & Sessions Judge (HQs)  
Tis Hazari Courts, Delhi

No. 45501-536/P&T/Admn.II/THC/HQs/2024

Dated, Delhi the 06 AUG 2024

**Copy forwarded for information and necessary action to:**

1. The Ld. Presiding Officers/Officer-in-charges concerned with the request to immediately relieve the officials under their control to enable them to comply with the directions.
2. The Chairperson, Election Committee (DBA Elections-2024), THC, Delhi
3. The Personal Office of the Ld. Principal District & Sessions Judge HQs, THC Delhi.
4. The Sr. Accounts Officer / Accounts Officer, Central, THC, Delhi.
5. The DDO, Accounts Branch concerned for necessary action.
6. The Dealing Assistants, Personal File, ACR Cell (HQs), Leave & LAYERS Seat, Central, THC, Delhi for further necessary action/up-dation as per rules.
7. The Dealing Asst., Website Committee, THC with the direction to upload the order on the 'Employees Corner' (on Website).
8. The officials concerned for immediate compliance.

Administrative Officer (J)  
Administration Branch.-II, Central  
Tis Hazari Courts, Delhi